

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 131  
**(IB)-1362(PB)/2018**

**IN THE MATTER OF:**

ICICI Bank Ltd.

.... Applicant/petitioner

Vs.

Jyoti Builtech Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 06.01.2020**

**Coram:**

**SH. B. S. V. PRAKASH**  
**HON'BLE ACTG. PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP

For the Respondent

Mr. Vinod Chaurasia & Mr. Nalin Kaushik, Advs.

Mr. Ateendra Saumya Singh, Adv. For Mr.  
Charanjeet Singh, Director

Mr. Saurabh Kalia & Mr. Rahul Ahuja, Advs.

Mr. Gursat Singh, Adv. For R-5

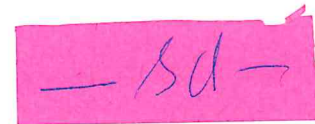
**ORDER**

**CA-2347(PB)/2019**

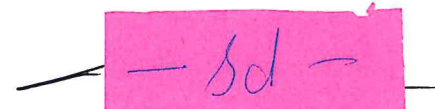
List on 09.01.2020.

**CA-2735(PB)/2019**

List on 23.01.2020.



**(B. S. V. PRAKASH KUMAR)**  
**ACTG PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**